

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CIVIL APPEAL NO(S). 4696/2023

ALLAHABAD DEVELOPMENT AUTHORITY

Appellant(s)

VERSUS

DAULAT DIN SHAH SORABJI LAHEWALA (DEAD)
THROUGH LRS. & ORS.

Respondent(s)

(IA No. 73356/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 73360/2017 - EXEMPTION FROM FILING O.T.)

Date : 15-01-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE UJJAL BHUYANFor Appellant(s) Mr. Yatindra Singh, Sr. Adv.
Mr. Vibhav Mishra, Adv.
Mr. Parmanand Gaur, AORFor Respondent(s) Mr. Rakesh K. Khanna, Sr. Adv.
Mr. Rakesh Mishra, AOR
Mr. Akshit Tyagi, Adv.
Ms. Vasudha Singh, Adv.
Ms. Sakshi Tiwari, Adv.
Mr. Bharat Bhushan Mishra, Adv.Ms. Pankhuri Shrivastava, Adv.
Ms. Neelam Sharma, AOR
Mr. Alekshendra Sharma, Adv.
Mr. Deepankar Kumar, Adv.UPON hearing the counsel the Court made the following
O R D E R

List on 11.02.2026 to be treated as part-heard.

(RADHA SHARMA)
ASTT. REGISTRAR-cum-PS(DIVYA BABBAR)
COURT MASTER (NSH)